

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

Sl. No.	ITA No./IT(SS)A No.	Name of Appellant	Name of Respondent	Asst. Year
1.	1833/PUN/2018	Shri Vipul Navnitlal Shah A/202, Konark Indrayu Enclave-2, NIBM Road, Pune-411 048 PAN : AMCPS2237F	The TRO & AO, Range-7, Pune	2009-10
2.	2011/PUN/2019	Suresh Himmatlal Oza 326 Rasta Peth, Near Karande Chowk Pune-411 011 PAN : AAFPO5026M	The DCIT, Circle-6, Pune	2008-09
3.	1014/PUN/2018	Kumar Sinew Developers Pvt. Ltd. 10 th Floor, Kumar Business Centre (KBC) Opp. Pune Central, Bund Garden Road, Pune-411 001 PAN : AADCK6809K	The ITO, TRO-6, Pune	2013-14
4.	2057/PUN/2019	Mr. Sanjay Vishvanath Deokar B/2, 242, Clover Acropolis, Beside Giga Space, Viman Nagar, Pune-411 014 PAN : APYPD0085R	The ITO, Ward 7(5), Pune	2011-12
5-6	1528/PUN/2019 1529/PUN/2019	Sai Constructions Pvt. Ltd. Unit No.605, Sai Chambers, Wakdewadi, Pune-411 003 PAN : AAEC6091E	The DCIT, Central Circle-1(1), Pune	2012-13 2013-14

7.	IT(SS)A No. 07/PUN/2018	Giri Sakhrani 28-25, Gulmohar Industrial Complex, Salunke Vihar Road, Wanowarie, Pune-411 040 PAN : ALFPS0016A	The DCIT, Circle-2, Pune	Block Period 01.04.1996 to 27.06.2002
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Assessee by : Shri P.D. Kudva, Shri V.L Jain
(Withdrawal Applications)

Revenue by : Shri Sudhendu Das

सुनवाई की तारीख / Date of Hearing : 25.06.2021

घोषणा की तारीख / Date of Pronouncement : 25 .06.2021

आदेश / ORDER

These bunch of 7 appeals preferred by the assessees for the various assessment years mentioned in the caption emanates from the orders of Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. In all these above captioned appeals, Ld. Counsel for the assessee submitted that the assessee wants to withdraw the grounds of appeals in light of the assessee opting for resolution under the provisions enumerated in the Direct Tax Vivad Se Vishwas Act, 2020 ('the VSV Act') and has filed respective withdrawal applications along with Form-3 in this regard.

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals. Hence, we permit the withdrawal. Appeals of assessees are dismissed being withdrawn.

4. In the result, **all the appeals of assesseees are dismissed as withdrawn.**

Order pronounced on 25th day of June, 2021.

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 25th June, 2021
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The concerned CIT(Appeals)
4. The concerned CIT.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	25.06.2021	Sr.PS/PS
2	Draft placed before author	25.06.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		